

Annexure-5														
Name of the corporate debtor: Monotona Tyres Limited In Liquidation										Date of commencement of Liquidation: 23/06/2023 (A copy of order was received on 26/06/2023)				
List of operational stakeholders (Government dues)														
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees Provident Fund	Statutory Body	CIRP	2,95,37,351	2,95,37,351	Operation Creditor - Unsecured			0.96%					The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
3	Department of Sales Tax Government of Maharashtra, Mumbai	Statutory Body	28-06-2023	3,05,23,64,050	3,05,23,64,050	Operation Creditor - Unsecured			99.02%					Claim received during Liquidation and collated and verified based upon relevant orders. However reliance has been made upon the adjudication of RP and has been adjudicated in view of regulation 12 of IBBI (Liquidation Process) Regulations 2016
4	Rajiv G. Kakeri (Assistant Commissioner, CGST & C. Excise, Division-III, Bhiwandi Commissionerate)	Statutory Body	10-07-2023	7,37,048	7,37,048	Operation Creditor - Unsecured			0.02%					Claim received during Liquidation and collated and verified based upon relevant orders. However reliance has been made upon the adjudication of RP and has been adjudicated in view of regulation 12 of IBBI (Liquidation Process) Regulations 2017
5	Commercial Taxes West Bengal, 14, Beighat Road Kolkata	Statutory Body	27-07-2023	6,89,59,322	6,89,59,322	Operation Creditor - Unsecured			2.24%					Claim received during Liquidation and collated and verified based upon relevant orders. However reliance has been made upon the adjudication of RP and has been adjudicated in view of regulation 12 of IBBI (Liquidation Process) Regulations 2018
4	TOTAL			3,15,15,97,771	3,08,26,38,449				100.00%					